

DIVISION BENCH

ITEM NO. 142

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 111/ND/2012

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing

| | |
|----------------------------|--|
| NAME OF THE COMPANY | MAHMOOD ALAM & ANR V/S MODEL TANNER PVT LTD & ORS |
| UNDER SECTION | 397/398 OF COMPANIES ACT 1956 |

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th
July, 2023.

**-Sd-
(Deputy Registrar)**

22nd May, 2023

*Bipul Kumar Tiwari
(Stenographer)*